

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. No.60/1040/2019
M.A. No.60/1598/2019**

Date of decision: 9.10.2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

...

1. Jai Bhagwan Sharma son of Late Sh. H.P. Sharma age 63 years, Retd. Assistant Store Officer (ASO), resident of House No.1448, Sector-44B, Chandigarh-160047.
2. Janak Dulari daughter of Sh. Hari Chand Raheja, age 64 years, Retd. Junior Store Officer (JSO), resident of House No.451, Sector-15A, Chandigarh-160015.
3. Naresh Kumar son of Sh. R.P. Verma, age 64 years, Retd. Assistant Store Officer (JSO), resident of House No.52, Sector-16, Panchkula-134108 (Haryana).
4. Gurcharan Singh son of Sh. Kesar Singh, age 63 years, Retd. Assistant Store Officer (JSO), resident of House No.169, Sector 22-A, Chandigarh-160022.
5. Gurdeep Singh, son of Sh. Punjab Singh, age 60 years, Retd. Assistant Store Officer (JSO), resident of House No.2666, Sector 40-C, Chandigarh-160036.
6. Rakesh K. Sangar son of Sh. J.C. Sangar, age 60 years, Retd. Assistant Store Officer (JSO), resident of House No.549, Sector-12A, Panchkula 134113 (Haryana).
7. Raman Lal son of Sh. Khemdi Ram, age 58 years, Retd. Assistant Store Officer (JSO) in Central Stores, Post Graduate Institute of Medical and Research (PGIMER), Sector-12, Chandigarh-160012), resident of House No.3091/A, Sector 24-D, Chandigarh-160036.
8. Jaspal Singh son of Sh. Gian Singh, age 63 years, Retd. Assistant Store Officer (JSO), resident of House No.611/1, Sector-40A, Chandigarh-160036.
9. Ravinder Sharma son of Late Sh S.C. Sharma, age 54 years, working as Private Secretary in Cardiology Department, Post Graduate Institute of Medical and Research (PGIMER), Sector-12, Chandigarh-160012), resident of House No.2103/3, Sector-45C, Chandigarh-160047. (Group B)

...APPLICANTS

VERSUS

1. Union of India through Secretary, Ministry of Health and Family Welfare, Ansari Nagar, New Delhi-110001.
2. The Director, Post Graduate Institute of Medical Education and Research (PGIMER), Sector-12, Chandigarh-160012.

...RESPONDENTS

PRESENT: Sh. P.M. Kansal, counsel for the applicants.

ORDER (Oral)

...
SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing the matter for some-time, learned counsel for the applicants seeks permission to withdraw this O.A. enabling him to avail appropriate legal recourse for implementation of direction of this Court in earlier round of litigation.
2. Ordered accordingly. M.A. also stands disposed of.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 09.10.2019.

Place: Chandigarh.

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